

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

OSP no. 3 of 2013

Dated : 15th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s G.R. Sponge & Power Ltd.

... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory
Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s):

Mr. Raunak Jain

Counsel for the Respondent(s):

Mr. K. Gopan Chaudhary for R-2

Mr. A. Bhatnagar (Rep. for R-2)

Mr. Anand K. Ganesan for R-1

ORDER

The Learned Commission appearing on behalf of the Respondent – 'Commission' wants to get some instruction from the Commission.

So, post the matter for hearing on **02.05.2013**. In the meantime, it is open to the Learned Counsel for the Respondent no. 2 to file reply on or before 29.04.2013 after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt